

IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF VASAN HEALTH CARE PRIVATE LIMITED  
 CIN :U85110TN2007PTC064072  
 Date of commencement of CIRP: 03rd October 2019

**LIST OF CREDITORS**  
 Summary as on 30th November 2021

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2021

List of secured financial creditors belonging to any class of creditors  
 Annexure-1

Amount in Rs.

Sl NO	Name of the Creditor	Identification No	Details of Claim Received		Details of Claim Admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by guarantee	Whether Related Party?	% of Voting Share in COC						
	NIL															

